

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 329/TT/2022

- Subject** : Petition for determination of transmission tariff for the transmission lines owned by the Petitioner (MPPTCL) which have been held to be ISTS lines for the year 2019-20 to 2023-24 for inclusion of these assets in computation of Point of Connection Charges and Losses in accordance with the Central Electricity Regulatory Commission (Terms & Conditions of Tariff) Regulations 2019 and (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020.
- Date of Hearing** : 10.10.2023
- Coram** : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Madhya Pradesh Power Transmission Company Limited (MPPTCL)
- Respondent** : PGCIL/CTUIL and 4 Others
- Parties present** : Ms. Poorva Saigal, Advocate, MPPTCL
Shri Shubham Arya, Advocate, MPPTCL
Ms. Reeha Singh, Advocate, MPPTCL

Record of Proceedings

Learned counsel for the Petitioner submitted that Petitioner has complied with the directions of the Commission in RoP dated 26.7.2023. None of the Respondents have filed any reply in the matter.

2. The Commission granted one last opportunity to respondents to file their reply on an affidavit by 20.10.2023 with an advance copy to the Petitioner and the Petitioner to file its rejoinder, if any, by 27.10.2023.
3. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

